

(b) if so, what are the reasons for not starting the work so far?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) An outlay of Rs. 328.66 lakhs has been earmarked for a period of five years from 1980 to 1985 for setting up a National Centre/Institute of Immunology as an autonomous body under the Department of Science and Technology.

(b) There is an existing WHO-ICMR Research and Training Centre in Immunology at the All India Institute of Medical Sciences which has been in operation since 1973 under Prof. G. P. Talwar. Work in this area is progressing at this Centre. The present proposal from Prof. Talwar is to make use of this Centre as the nucleus for the proposed National Centre/Institute of Immunology for expansion and acceleration of studies in this area. In order to accomplish this many aspects of an inter-ministerial and logistic nature have to be worked out. The proposal requires financial sanctions, meanwhile, other administrative and organisational details including the exact location, Memorandum of Association and Byelaws for the registration of the Centre/Institute etc. are being finalised. All these are expected to be settled shortly.

सिमको वेगन फॅक्टरी में तालाबन्दी

\*447. श्री भीखा भाई : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 'सिमको' वेगन फॅक्टरी की तालाबन्दी के कारण फॅक्टरी के मालिकों, कर्मचारियों और रेल वेगनों के निर्माण को हानि हो रही है ;

(ख) फॅक्टरी में तालाबन्दी किए जाने के क्या कारण हैं ;

(ग) क्या यह सच है कि सरकार इस मामले में समझौता नहीं कर पाई है ;

(घ) क्या सरकार का विचार तालाबन्दी को समाप्त करने के लिए फॅक्टरी के मालिकों, कर्मचारियों और श्रम विभाग के अधिकारियों की एक संयुक्त बैठक बुलाने का है ;

(ङ) क्या यह सच है कि वेगनों के निर्माण के मामले में 'सिमको' वेगन

फॅक्टरी भरतपुर ने प्रमुख भूमिका निभाई है ; और

(च) क्या यह भी सच है कि देश में वेगनों की अत्यधिक कमी है ?

उद्योग मंत्रालय में राज्य मंत्री (श्री चरणजीत चानना): (क) जी हां ।

(ख) उत्पादन में रुकावट तथा कुछ श्रमिक बल द्वारा इच्छुक श्रमिकों को संयंत्र में कार्य पर आने से रोके जाने के कारण तालाबन्दी हुई है ।

(ग) तथा (घ). राजस्थान सरकार जो कि संबंधित सरकार है हर संभव कदम उठा रही है ।

(ङ) तथा (च). जी, हां ।

#### Extension of Superannuation age of Secretaries

\*450. SHRI K. LAKKAPPA:

SHRI CHANDRADEO PRASAD VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to grant extension beyond the age of superannuation to some Secretaries to the Government of India;

(b) If so, the particulars of Secretaries who are presently serving even after the age of superannuation;

(c) whether Government are aware that in some offices of the Government of India, Secretaries served beyond their term and go up to 60; if so, the details thereof;

(d) justification and consideration for granting extension in such offices;

(e) whether it is proposed to issue directions to all offices of the Government of India to stick to the superannuation age of 58; and

(f) if so what other steps Government propose to take so that no Secretary of the Government of India is granted extension in conformity with the Government of India policy ?